

MEGHALAYA LEGISLATIVE ASSEMBLY

AUTUMN SESSION

STARRED

QUESTIONS AND ANSWERS

Tuesday, September 10th, 2019

Shillong-Nongstoin-Rongjeng-Jengjal-Tura Road

Shri ZENITH M. SANGMA

Shri PRESTONE TYNSONG
[Deputy Chief Minister in-charge
Public Works (Roads)]

*27. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

- | | |
|--|---|
| (a) When was the Shillong-Nongstoin-Rongjeng-Jengjal-Tura road sanctioned? | (a) Sir, 9 th December, 2010. |
| (b) The total length of the road? | (b) Sir, 264.30 Km. |
| (c) The total sanctioned amount for the road? | (c) Sir, ₹ 2319.44 Cr. |
| (d) When was the construction of the road completed? | (d) Sir, 15 th December, 2017. |

Programme under RMSA

Shri MAYRALBORN SYIEM

Shri LAHKMEN RYMBUI
(Minister in-charge Education)

*28. Will the Minister in-charge Education be pleased to state :-

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| (a) Whether it is a fact that the vocational education programme under Rashtriya Madhyamik Shiksha Abhiyan (RMSA) have been introduced in the State? | (a) Yes, Sir. |
|--|---------------|

(b) The name of the trades introduced?

(b) Sir, the name of trades are :-

- 1) Electronics & Hardware
- 2) Healthcare
- 3) IT & ITES
- 4) Travel & Hospitality
- 5) Agriculture
- 6) Beauty & Wellness
- 7) Multi Skilling

(c) The name of the schools where the trades have been introduced, District-wise?

(c) Sir, is as per Statement placed on the Table of the House.

IA & CDP and DTFM Scheme

Shri WINNERSON D. SANGMA

Shri A. L. HEK
(Minister in-charge Arts and Culture)

*29. Will the Minister in-charge Arts and Culture be pleased to state whether the Scheme IA & CDP and DTFM are being continued which is to be implemented by the Department of Arts and Culture?

Sir, yes, the IACDP and DTFM Schemes are being continued to be implemented by the Department of Arts & Culture.

Mob Violence at Mahendraganj

Dr. MUKUL M. SANGMA

Shri CONRAD K. SANGMA
(Chief Minister)

*30. Will the Chief Minister be pleased to state :-

(a) Whether it is a fact that a Magisterial inquiry was ordered by the District Magistrate South West Garo Hills, Ampati in relation to the reported mob violence at Mahendraganj on the 22nd July, 2019 following reported police firing at mentally unstable person 'Shri Ahidul Islam' of Nadichar village on the evening of 21st July?

(a) Yes, Sir.

- (b) If the reply at (a) above is in the affirmative, the status of the Magisterial inquiry thereof? (b) Sir, the Magisterial inquiry is in progress.

National Educational Policy

Dr. M. AMPAREEN LYNGDOH

**Shri LAHKMEN RYMBUI
(Minister in-charge Education)**

*31. Will the Minister in-charge Education be pleased to state :-

- (a) The efforts/measures adopted by the Government to defend Article 29, 30 (i), 30 (ii) of the Constitution of India on the role of education in the State? (a) Sir, the State Government has always supported the minorities as per constitutional provision in our State.
- (b) The name of committees formed for joint consultation of Departments involved in early childhood care & education? (b) Sir, no Committee has been formed but the Task Force on State Curriculum Framework (SCF) notified vide Notification No. EDN.172/2002/Pt/25 dated 1.05.2019 deliberates on this matter amongst other issues is as per Statement placed on the Table of the House.
- (c) The number of meetings held by these committees in the last 6-8 months? (c) Sir, the Task Force on SCF has had meetings on 10th May, 2019 and 1st August, 2019.
- (d) The highlights of comments, objection, etc., of the Government on proposed policy at its draft stage? (d) Sir, the draft policy on the matter has not been initiated yet, as it is in the discussion stage.

Skin Diseases

Smti. DIKKANCHI D. SHIRA

Shri A. L. HEK
(Minister in-charge Health & Family Welfare)

*32. Will the Minister in-charge Health & Family Welfare be pleased to state :-

(a) Whether it is a fact that there is a reported outbreak of skin diseases affecting large number of people in Mahendraganj area under South Garo Hills District?

(a) No, Sir.

(b) If the reply at (a) above is in the affirmative, the measures taken thereof to treat and contain the diseases?

(b) Sir, does not arise in view at (a) above.

Kulsi Dam Project

Shri KIMFA SIDNEY MARBANIANG

Shri JAMES P. K. SANGMA
(Minister in-charge Power)

*33. Will the Minister in-charge Power be pleased to state :-

(a) Whether the Government is aware of the Kulsi Dam Project (A National Project of the Brahmaputra Board) in the border between Assam, Kamrup District and Meghalaya in West Khasi Hills and Ri-Bhoi District?

(a) Yes, Sir.

(b) Whether huge area of land will be submerged and people will be affected both in Assam and Meghalaya?

(b) Yes, Sir.

(c) Whether the Government has issued 'No Objection Certificate' to the Brahmaputra Board, Assam since the area is contiguous with that district of Assam which is also a disputed area?

(c) No, Sir.

(d) If the reply at (c) above is in the affirmative, when was the NOC issued?

(d) Does not arise in view at (c) above.

(e) If the reply at (c) above is in the negative, the steps that the Government has taken to ensure that the land on Meghalaya's side is not affected/alienated as a consequence of the construction of the Kulsi Dam which is a National Project?

(e) Sir, it has been informed that the Kulsi Dam Project has been declared as a National Project - under hydro power and irrigation and therefore compensation and rehabilitation will be done as per the guidelines of the Government of India given under the laws applicable to the same including conduct of Public hearing. The steps that will have to be taken will require consideration of the outcome of the Public hearing also.

Status of Financial Position in the State

Shri PROCESS T. SAWKMIE

**Shri CONRAD K. SANGMA
(Chief Minister)**

*34. Will the Chief Minister be pleased to state the present status of financial position in the State?

Sir, the financial position of the State is stable.

Shifting of the Bhaitbari PHC

Dr. AZAD ZAMAN

Shri A. L. HEK
(Minister in-charge Health & Family Welfare)

*35. Will the Minister in-charge Health & Family Welfare be pleased to state whether the Government have any plans of shifting the Bhaitbari PHC to the newly constructed Bhaitbari PHC Building which is remaining non-functional?

Sir, there is no new Bhaitbari PHC constructed at Bhaitbari.

Ksan Coal Mine

Shri HIMALAYA M. SHANGPLIANG

Shri KYRMEN SHYLLA
(Minister in-charge Revenue & Disaster Management)

*36. Will the Minister in-charge Revenue and Disaster Management be pleased to state :-

(a) The amount of compensation paid to the families of each victim of the Ksan Coal Mine tragedy?

(a) Sir, ₹2,00,000/- (Rupees Two Lacs) under Prime Minister's National Relief Fund and ₹1,00,000/- (Rupees One Lac) as Interim Relief from the State Government has been paid to the next of kin of each of the victim.

(b) The steps taken by the Government to prevent occurrence of such tragedies in future?

(b) Sir, "On-site" and "Off-site" Disaster Management Plan on mining areas has been prepared.

Forest Cover in the State

Shri GEORGE B. LINGDOH

Shri LAHKMEN RYMBUI
(Minister in-charge Forests & Environment)

*37. Will the Minister in-charge Forests & Environment be pleased to state :-

(a) The total area under forest cover in the State over the past five years, District-wise?

(a) Sir, the total Forest Cover in the last five years as per assessment and records available in the Indian State of Forest Reports of 2015 and 2017 are as below :-

Name of District	Forest Cover in 2015 (Km ²)	Forest Cover in 2017 (Km ²)	Forest Cover in 2019 (Km ²)
East Khasi Hills	1,783	1,751	Currently under assessment by Forest Survey of India
Ri - Bhoi	2,092	2,143	
West & South - West Khasi Hills	3,980	3,958	
East & West Jaintia Hills	2,567	2,503	
East & North Garo Hills	2,224	2,266	
South Garo Hills	1,642	1,688	
West & South - West Garo Hills	2,929	2,837	
GRAND TOTAL	17,217	17,146	

(b) The afforestation programmes/ schemes approved during the years 2018-19 & 2019-20?

(b) Sir, year-wise details of Afforestation Schemes approved during the year 2018-19 & 2019-20 are as below :-

Year	Name of Schemes
2018 - 2019	A. State Schemes Sectors (1) Forest Nurseries (2) Environment & Ecology (3) Social Forestry (4) Teakwood Plantation (5) Plywood Plantation (6) Salwood Plantation (7) Quick Growing Species (8) Miscellaneous Afforestation (9) Afforestation of Critical Catchment Areas (10) Ecological Restoration of Cherrapunjee (11) Forestry Mission under IBDP B. Centrally Sponsored Schemes National Afforestation Programme
2019 - 2020	Approval in Process

Japanese Encephalitis initially at Civil Hospital, Tura

Smti. MIANI D. SHIRA

**Shri A. L. HEK
(Minister in-charge Health & Family
Welfare)**

***38. Will the Minister in-charge Health
& Family Welfare be pleased to state :-**

**(a) Whether it is a fact that few
patients who were diagnosed with
Japanese Encephalitis initially at
Civil Hospital, Tura were in fact
confirmed with their diagnosis?**

(a) Yes, Sir.

**(b) The number of days that was
required to confirm whether they
had Japanese Encephalitis or some
other diseases?**

(b) Sir, one day i.e., 24 hours.

**(c) Whether the Department is
equipped to deal with any such
outbreak of communicable
diseases in the State?**

(c) Yes, Sir.

**(d) If the reply at (c) above is in
negative, the measures being
taken thereof?**

**(d) Sir, does not arise in view at (c)
above.**

Projects and Schemes for South Garo Hills

Shri LAZARUS SANGMA

Shri METBAH LYNGDOH
(Minister in-charge Water Resources)

*39. Will the Minister in-charge Water Resources be pleased to state :-

(a) The total number of projects and schemes for South Garo Hills of both under Centre and State plan for the year 2018-19 and 2019-20 with specific location?

(a) Sir, the total number of projects for South Garo Hills sanctioned during 2018-19 under Centre and State plan are as follows :-

Sl. No.	Name of Projects	Location C&RD	Specific Location
	4702-Capital Outlay on Minor Irrigation (Plan) 101-Surface Water 08-PMKSY		
1.	Dabrek FIP	Rongara	Dabrek Village
2.	Chambil FIP	Baghmara	Badimagre Village
3.	Telikali FIP	Gasuapara	Telikali Village
4.	Goka Asim	Rongara	Goka Village
5.	Dorokgre FIP	Gasuapara	Near Sibbari Village

No. of Schemes sanctioned during 2019 - 20 - NIL

- (b) If tendered, the name of the contractors and stipulated time for completion of the works? (b) Yes, the name of contractors are as below :-

Sl. No.	Name of Contractor	Name of Work	Stipulated time for Completion
1.	Smti. Merina N. Marak	Const. of Head Work at Chambil Badimagre FIP	May 2021
2.	Smti. Maneka Hoque	Const. of Head Work at Telikali FIP	May 2021
3.	Shri Dolrich Ch. Sangma	Const. of Head Work at Goga FIP	May 2021
4.	Shri Panala S. Marak	Const. of Head Work at Dorokgre FIP	May 2021
5.	a) Shri Salseng R. Marak	Const. of Head Work at Dabrek FIP Intake Point No.I	January 2021
	b) Karunesh Enterprise	Const. of Head Work at Dabrek FIP Intake Point No.II	January 2021
	c) Shri Panalal S. Marak	Const. of Head Work at Dabrek FIP Intake Point No.III	January 2021

Construction of Mendipathar and Dainadubi PHCs

Shri MARTHON SANGMA

Shri A. L. HEK

(Minister in-charge Health & Family Welfare)

*40. Will the Minister in-charge Health & Family Welfare be pleased to state :-

(a) When the construction of Mendipathar and Dainadubi PHCs have been completed?

(a) Sir, the construction of Dainadubi PHC and Mendipathar PHC have been completed since 1990 and they are functioning.

(b) When will they be upgraded?

(b) Sir, the construction of Dainadubi CHC and Mendipathar CHC have been completed and they will be made functional as and when the posts are created.

Indo-Bangla Border Fencing

Shri RAKKAM A. SANGMA

*41. Will the Minister in-charge Revenue and Disaster Management be pleased to state :-

- (a) The number of households/people affected/displaced due to the construction of Indo-Bangla Border Fencing in South Garo Hills District by National Buildings Construction Corporation Ltd. (NBCC)?
- (b) Whether any compensation, assistance or rehabilitation package has been provided to the affected families?
- (c) Whether there are any cases of displacement?
- (d) Whether National Buildings Construction Corporation Ltd. (NBCC) has constructed/erected Indo-Bangla Border fencing within 150 yards from the Zero line or carried out far beyond 150 yards?

Shri KYRMEN SHYLLA
(Minister in-charge Revenue & Disaster Management)

- (a) Sir, the total number of people affected due to the construction of Indo Bangla Border Fencing in South Garo Hills District by National Buildings Construction Corporation Ltd. (NBCC) is 1490 (Pokirkona to Sibbari is 268 and from Wagesik to Bandapara is 1222).
- (b) Yes, Sir, compensation has been already paid to the affected families of Land Acquisition from Indo Bangladesh Border Fencing from Pokirkona to Sibbari.

(c) No, Sir.

(d) Sir, NBCC Ltd. has constructed the Indo Bangladesh Border Fencing under the district in all the stretches within 150 yards.

Upgrade the Tikrikilla PHC to CHC

Shri JIMMY D. SANGMA

*42. Will the Minister in-charge Health & Family Welfare be pleased to state :-

- (a) Whether the Government has any plan to upgrade the Tikrikilla PHC to CHC?

Shri A. L. HEK
(Minister in-charge Health & Family Welfare)

(a) Yes, Sir.

(b) Whether the Government has any plan to create new Health Sub-centre at Debragre and Imping Bazar?

(b) No, Sir.

(c) If the reply at (b) above is in the affirmative, the current status?

(c) Sir, does not arise in view at (b) above.

Drug Abuse in the State

Shri DAVID A. NONGRUM

Shri KYRMEN SHYLLA
(Minister in-charge Social Welfare)

*43. Will the Minister in-charge Social Welfare be pleased to state :-

(a) The concrete steps being taken by the Government to address the burgeoning issue of Drug Abuse in the State?

(a) Sir, the steps taken by the Department are as below :-

(1) Observation of the International Day against Drug Abuse and Illicit Trafficking annually in all the Districts to raise Awareness and sensitize public on Drug Abuse.

(2) Intervention Programme on Drug Abuse -Financial assistance is provided to NGO's for Intervention Programme.

(3) Department has drawn up the State Action Plan for Drug Demand Reduction to tackle the problem of Drug Abuse in co-ordination with various stakeholders.

(4) Department has issued instructions to all the District Offices to conduct Sensitization and Awareness Programme on drug abuse at a regular basis at least 3/4 programmes in a month.

(5) Grants-in-aid to NGOs working in the field of Drug Abuse for various programmes and activities.

(6) Department is in the process of drafting the State Policy on Drug Abuse.

(b) The total number of drugs users which have been identified till date?

(b) Sir, the numbers of Drug Users registered with NGO's including Khliehriat Primary Health Centre and Civil Hospital, Shillong are 5369.

Improvement of the Weavers in the State

Shri MAYRALBORN SYIEM

**Shri BANTEIDOR LYNGDOH
(Minister in-charge Textiles)**

*44. Will the Minister in-charge Sericulture and Weaving be pleased to state :-

(a) The steps taken by the Department to improve the weavers in the State?

(a) Sir, the Department is taking every step to improve the status of the weavers by providing technical assistance and also by implementing various programmes and projects for their benefits.

(b) The kind of assistance do the weavers avail from the Department?

(b) Sir, the kind of assistance provided to the weavers are :-

- (i) Cluster schemes under North Eastern Region Textiles Promotion Scheme by engaging Textile Designer and Cluster Development Executive to assist the weavers to run a successful Self Help Group (SHG) in the cluster. Around 15 to 20 weavers are provided with workshed at the cost of ₹40,000/- per workshop in each cluster.
- (ii) Under the Scheme Article 275 (I) 3, 000 flying 8 looms will be distributed to the weavers free of cost along with capacity building.
- (iii) Under the Scheme "Income Generation for weavers", supply of yarns and looms are being provided free of cost.

(iv) Training and Skill Development Programme are being conducted/ implemented from time to time as per availability of fund.

(c) The percentage of weavers covered through different kind of assistance in last one year, District-wise?

(c) Sir, the percentage of weavers covered through different kind of assistance in the last 1 (one) year District-wise are as under :-

Scheme under Article 275(I) - 2018-2019.

Sl. No.	District	No. of Weavers	Percentage (%)
1	Zonal Officer Weaving, Shillong.	253	8.4%
2	District Handloom Officer, Nongstoin.	20	0.7%
3	District Handloom Officer, Nongpoh.	575	19.1%
4	District Handloom Officer, Jowai.	50	1.7%
5	District Handloom Officer, Tura.	1102	36.7%
6	District Handloom Officer, Dilma.	1000	33.3%
	TOTAL	3000	99.9%

72 Clusters under North Eastern Region Textiles Promotion Scheme (NERTPS).

Sl. No.	District	No. of Cluster	Percentage (%)
1	Ri - Bhoi District	19	26.4%
2	East Khasi Hills	1	1.8%
3	West Garo Hills	27	37.5%
4	North Garo Hills	7	9%
5	South West Garo Hills	11	15.2%
6	South Garo Hills	2	2.8%
7	East Garo Hills	5	7%
	TOTAL	72	100%

Compensation paid during Natural Calamities

Shri GEORGE B. LYNGDOH

Shri KYRMEN SHYLLA
(Minister in-charge Revenue &
Disaster Management)

*45. Will the Minister in-charge Revenue & Disaster Management be pleased to state :-

- (a) The total compensation to be paid to farmers across the State on account of damages suffered due to natural calamities that occurred during 2017-18 upto 2019-20 Block-wise and year-wise?
- (b) The compensation paid so far against the calamities that occurred in 2017-18 upto 2019-20, Block-wise and year-wise?

(a) & (b)
Sir, is as per Statement placed on the Table of the House.

Work awarded under SAUBHAGYA

Shri ZENITH M. SANGMA

Shri JAMES K. SANGMA
(Minister in-charge Power)

*46. Will the Minister in-charge Power be pleased to state :-

- (a) The name of contractor who was awarded the work under SAUBHAGYA scheme in the State of Meghalaya?

(a) Sir, the names of the contractors who were awarded the work under the SAUBHAGYA Scheme in the State of Meghalaya are :

1. M/s Satnam INFRA GLOBAL Projects Pvt. Ltd., New Delhi, for East Khasi Hills, West Khasi Hills, South West Khasi Hills, East Jaintia Hills, West Jaintia Hills and Ri-Bhoi Districts under one package (Package-A).

2. M/s Onycon Enterprise, Pvt. Ltd., Mumbai, for East Garo Hills, West Garo Hills, South West Garo Hills, North Garo Hills and South Garo Hills Districts under one package (Package-B).

- (b) The progress of the work? (b) Sir, the progress of the work is as per Statement placed on the Table of the House.
- (c) The target given to complete all the households in Meghalaya? (c) Sir, originally the targeted date for completion of the projects under the scheme was 31st March, 2019. However, in principle approval has been given for extension of the completion date upto 31st March, 2020.
- (d) Whether any of the work is also awarded to the local contractors? (d) Yes, Sir.

Status of Lawbah PHC

Shri HIMALAYA M. SHANGPLIANG

Shri A. L. HEK
(Minister in-charge Health & Family Welfare)

*47. Will the Minister in-charge Health & Family Welfare be pleased to state :-

- (a) The status of the construction of Lawbah PHC? (a) Sir, the status of the construction of Lawbah PHC are as follows :-
1. Main Building - 100% completed
 2. M.O's Quarter No.1 & 2 - 100% completed
 3. M.O's Quarter No.3 - 75% work in progress
 4. Staff Quarter's Nos.1, 2, 3, 4 & 5 - 100% completed
 5. (a) Grade IV Quarter's 2 Unit No.I - 100% completed
(b) Grade IV Quarter's 2 Unit No.II - 100% completed
 6. Dead House - 100% completed
 7. Motor Garage - 100% completed
- (b) The reason for the delay in completion? (b) Sir, the office of the Executive Engineer, Health Engineering Wing has directed the Contractor of the M.O's Quarter No.3 where 75 % work is in progress to complete the work by 30.09.2019.

Agony of the Casual Employees

Shri MAYRALBORN SYIEM

Shri CONRAD K. SANGMA
(Chief Minister in-charge Personnel
& Administrative Reforms)

*48. Will the Chief Minister be pleased to state the steps or measures taken by the Government to look into the agony of the casual employees, muster rolls who are working in different Departments of the State?

Sir, a Casual Worker/ Muster Roll is paid daily wage plus variable Dearness Allowance as per the Minimum Wages Act which is revised every six months.

ISBT at Tura

Shri WINNERSON D. SANGMA

Shri SNIAWBHALANG DHAR
(Minister in-charge Transport)

*49. Will the Minister in-charge Transport be pleased to state :-

(a) Whether the ISBT at Tura is functional?

(a) Sir, the ISBT Tura would be made functional with effect from 23rd September, 2019.

(b) If the reply at (a) above is in the affirmative, the number and names of posts sanctioned against the said ISBT?

(b) Sir, 18 staff have been recruited on contractual basis for the ISBT Tura. The number and names of posts are as follows:

1. Manager : An officer from the MTC
2. Office Assistant: 2 Nos.
3. Office Peons : 2 Nos.
4. Multi-Task Assistant: 5 Nos.
5. Sweeper/ Cleaner: 5 Nos.
6. Security Guard: 4 Nos.

(c) If the reply at (a) above is in the negative, the reason for non-functional?

(c) Sir, does not arise in view at (a) above.

Upgradation of Schools from LP level to UP level under SSA

Shri GEORGE B. LYGDOH

Shri LAHKMEN RYMBUI
(Minister in-charge Education)

*50. Will the Minister in-charge Education be pleased to state :-

(a) The total number of schools proposed for upgradation from LP level to UP level under SSA or other programmes in 2018-19 and 2019-20, District-wise?

(a) Sir,

The total number of SSA & Government schools proposed for upgradation from LP level to UP level under SSA are as below :-

Proposed for upgradation from LP level to UP level in 2018-19.

District Name	No. of LP Schools proposed
East Jaintia Hills	1
West Khasi Hills	1
North Garo Hills	1
Ri-Bhoi	1
West Garo Hills	1
East Khasi Hills	0
South West Khasi Hills	0
West Jaintia Hills	0
South Garo Hills	0
South West Garo Hills	0
East Garo Hills	0
TOTAL	5

Proposed for upgradation from LP level to UP level in 2019-20.

District Name	No. of LP Schools proposed
West Khasi Hills	1
Ri-Bhoi	1
West Garo Hills	1
East Jaintia Hills	0
North Garo Hills	0
East Khasi Hills	0
South West Khasi Hills	0
West Jaintia Hills	0
South Garo Hills	0
South West Garo Hills	0
East Garo Hills	0
TOTAL	3

(b) The total number of schools upgraded from LP level to UP level under SSA or other programmes in 2018-19 and 2019-20, District-wise?

(b) Sir,
The total number of Schools approved by PAB for upgradation from LP level to UP level under SSA are as below :-

Schools approved for upgradation from LP level to UP level in 2018-19.

District Name	No. of LP Schools approved for upgradation
East Jaintia Hills	1
North Garo Hills	1
West Khasi Hills	0
Ri-Bhoi	0
West Garo Hills	0
East Khasi Hills	0
West Jaintia Hills	0
South Garo Hills	0
South West Khasi Hills	0
South West Garo Hills	0
East Garo Hills	0
TOTAL	2

Schools approved for upgradation
from LP level to UP level in 2019-20.

District Name	No. of LP Schools approved for upgradation
West Khasi Hills	1
Ri-Bhoi	1
East Jaintia Hills	0
North Garo Hills	0
West Garo Hills	0
East Khasi Hills	0
West Jaintia Hills	0
South Garo Hills	0
South West Khasi Hills	0
South West Garo Hills	0
East Garo Hills	0
TOTAL	2

Material Component under MGNREGA

Shri MAYRALBORN SYIEM

Shri SNIAWBHALANG DHAR
(Minister in-charge C & RD)

*51. Will the Minister in-charge Community and Rural Development be pleased to state the reason for not receiving regularly the material component under MGNREGA in different blocks in the State?

Sir, once the funds for material component under MGNREGA is received from the Central Government, procedures are being followed to process for releasing the same to the Blocks at the earliest.

